

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:2253

ANSWERED ON:03.08.2015

Cairn-ONGC Gas Pipeline

Jaunpuria Shri Sukhbir Singh

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Government proposes to allow Cairn-Oil and Natural Gas Corporation Limited (ONGC) consortium to establish export gas pipeline and additional distribution centre for sale of gas in Gujarat and if so, the details thereof; and

(b) whether the State Government has permitted the said consortium to export gas to other States and if so, the details thereof?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI DHARMENDRA PRADHAN)

(a) & (b): Cairn India Limited (CAIRN) along with Oil & Natural Gas Corporation Limited (ONGC) and Government of India are parties to a Production Sharing Contract (PSC) with respect to the exploration block RJ-ON-90/1 (RJ Block) located in the State of Rajasthan. Cairn on behalf of the Joint Venture has submitted a proposal to the Petroleum & Natural Gas Regulatory Board (PNGRB) for establishing tie-in connectivity from RDG Terminal at Gudamalani, Barmer, in the State of Rajasthan to the GSPL's Palanpur Terminal in Gujarat under the provisions for tie-in connectivity as per the PNGRB Regulations. Board will decide the matter as per provisions of the Act/Regulations.
